| | | | | | | | Annexure 7 | | | | | | | |
|---------|---|------------|------------------|------------|---------------------------|-----------|-----------------|----------------------|------------------|---------------------|-----------------|-----------|-------------|--|
| Name of | Name of the corporate debtor RSAL Steel Pvt. Ltd. | | | | | | | | | | | | | |
| | Date of commencement of CIRP: 03.09.2019 (Order Received on 09-09-2019); | | | | | | | | | | | | | |
| | List of creditors as on: 20-10-2020 | | | | | | | | | | | | | |
| | List of operational creditors (Government dues) | | | | | | | | | | | | | |
| | (Amount in Rs.) | | | | | | | | | | | | | |
| SI. | Details of Claimant Deta | | Details of clair | m received | Details of claim admitted | | | | Amount of | Amount of any | Amount of claim | Amount of | Remarks, if | |
| No. | Depart ment | Government | Date of | Amount | Amount of claim | Nature of | Whether related | % of voting share in | contingent claim | mutual dues, | under | claim not | any | |
| | | | receipt | claimed | admitted | claim | party? | CoC, if applicable | | that may be set-off | verification | admitted | | |
| | | | | | | | | | | | | | | |
| | Assistant | | | | | | | | | | | | | |
| | Commissioner of | | | | | | | | | | | | | |
| 1 | Customs | | 09-10-2019 | 8801415 | 8801415 | | | 0 | | | 0 | | | |
| | | | | | | | | 0 | | | 0 | | | |
| | | | | | | | | | | | 0 | | | |
| | Total | | | 8801415 | 8801415 | 0 | | 0 | 0 | 0 | 0 | C | | |